

Central Administrative Tribunal
Principal Bench: New Delhi

(2)

O.A. No. 2680/97

New Delhi this the 17th day of November 1997

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

K.P. Bhatia
S/o Shri Tejumal Bhatia,
R/o H. No. 32, Old Nursing Hostel,
Jasawant Singh Road, Near A.P. Bhawan
New Delhi.

.....Applicant

(By Advocate: Shri U. Srivastava)

Versus

National Capital Territory of Delhi through

1. The Director General
Home Guard & Civil Defence,
Nishkam Sewa Bhawan, Raja Garden,
New Delhi.

2. The Commandant,
Home Guard & Civil Defence
Nishkam Sewa Bhawan, Raja Garden,
New Delhi.

.....Respondents

(By Advocate: None)

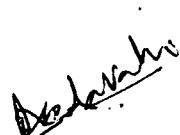
ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Applicant seeks a direction to the respondents to dispose of his representation dated 9.9.97. The O.A. is disposed of with a direction to the respondents to dispose of his representation dated 9.9.97 in accordance with law within two months from the date of receipt of a copy of this order.

2. The O.A. stands disposed of accordingly. No

costs.


(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Vice-Chairman (A)

cc.